

(b) The reasons are given below:

(1) large scale digging for Metro Railway and by other underground utility agencies such as Electricity Supply, drainage and sewerage, water supply, road development etc.

(2) abnormal rainfall in 1984.

(3) large scale theft of telephone cables and accessories.

(c) A Task Force has been setup in Calcutta to improve the telephone services by implementing the following schemes:

(1) Pressurisation of underground cables.

(2) Laying of cables in ducts to prevent damages.

(3) Replacement of old cables.

(4) Rearrangement of jumpers in cabinets and pillars for quick tracing of faults.

(5) Patrolling of telephone cable routes to ensure safety wherever digging is done by other agencies.

(6) Flooding of cable trenches before these are closed to detect damages to the cables, if any.

(7) Rehabilitation of the distribution points.

.. Film entitled 'Indiana Johnes'

43. SHRI KRISHNA KUMAR BIRLA; Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether it is a fact that the screening of a foreign film entitled "Indiana Johnes" has been banned in India as it presents India in a very derogatory manner;

(b) whether it is also a fact that some Indian actors have acted in this film; and

(c) if so, what action Government propose to take to prevent Indian actors from participating in films which present the country in a humili-

liating and derogatory manner?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI V. N. GADGIL):

(a) No. Sir. This film has not yet been presented to the Central Board of Film Certification for the purpose of public exhibition in India. As and when it comes before the CBFC, it will be examined in accordance with the provisions of the Cinematograph Act, 1952 and the guidelines issued thereunder.

(b) and (c) There have been press reports that some Indian actors have acted in this film. However, the individual actors are free to act in any film, as no Government permission is required for undertaking their work.

Film Entitled 'Garidbi'

44. SHRI KRISHNA KUMAR BIRLA: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) the amount of money invested by the National Film Development Corporation on the film "Gandhi";

(b) the total gross earnings made by this film in India and abroad;

(c) the amount of foreign exchange involved in making the film and the amount of foreign exchange earned; and

(d) the total net amount gained in India as well as abroad separately?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI V. N. GADGIL):

(a) Rs. 1,253.18 lakhs.

(b) £ 294.09 lakhs.

(c) The National Film Development Corporation has not spent any foreign exchange on making of the film 'Gandhi' and the investment of Rs. 636.31 lakhs made by the Corporation